

IN THE HIGH COURT OF BOMBAY AT GOA
LD-VC-CW NOS. 154, 174, 175 AND 189 OF 2020

LD-VC-CW NOS. 154, 174 AND 175 OF 2020

Kashinath Jairam Shetye Petitioner

V e r s u s

The GCZMA & Ors. Respondents

AND

LD-VC-CW NO. 189 OF 2020

Joseph Antonio D'Souza Petitioner

V e r s u s

State of Goa & Ors. Respondents

Mr. Nigel Da Costa Frias, Advocate for the Petitioner in LD-VC-CW Nos.154, 174 & 175 of 2020.

Mr. A. D. Bhohe and Ms. Annelise Fernandes, Advocates for the Petitioner in LD-VC-CW No.189-2020.

Mr. Pankaj Pai Vernekar and Mr. B. Fatarpekar, Advocates for the Respondent nos.3 and 4 in LD-VC-CW No.174-2020.

Ms. Marai Correia, Additional Government Advocate for the Respondent nos.3 and 4 in LD-VC-CW- No. 154 of 2020.

Mr. Deep Shirodkar, Additional Government Advocate for the Respondent nos.1 and 2 in LD-VC-CW- Nos. 174 and 175 of 2020.

Mr. Pravin Faldessai, Asst. Solicitor General, for the Respondents-Central Government in LD-VC-CW-No.189 of 2020.

**Coram :- DAMA SESHADRI NAIDU &
M. S. JAWALKAR, JJ.**

Date : 5th November, 2020

P.C.

Most of the respondents seem to have come with the defence in the matter. Essentially the dispute hinges on whether the Tribunal granted an opportunity of hearing to the petitioners. This matter needs to be disposed of finally. Let it stand over to 26.11.2020.

M. S. JAWALKAR

DAMA SESHADRI NAIDU, J.

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